

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 06.05.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	41955/2024	06.05.2024	ABLAP L-10707/2023	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	BAIL-2	(Seat No - 8)
2	41956/2024	06.05.2024	WP (C) - 14184/2020	SARAT KU. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANC H-6	(Seat No - 24)
3	41957/2024	06.05.2024	WP (C) - 1352/2020	S MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANC H-5	(Seat No - 21)
4	41958/2024	06.05.2024	WP (C) - 10460/2024	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	WRIT BRANC H-1	(Seat No - 2)
5	41959/2024	06.05.2024	ABLAP L-12/2024	MN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-03		(Seat No - 2)
6	41960/2024	06.05.2024	WP (C) - 27004/2023	SUMANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-05-02	WRIT BRANC H-3	(Seat No - 13)

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7	41961 /2024	06.05. 2024	ABLAP L- 633/2 024	MR SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 2)
8	41962 /2024	06.05. 2024	WP (C) - 12419 /2020	SUMANTA DAS	C.O .	COURT NO. 11	Order Dtd. 2024-05-02	WRIT BRANC H-2	(S ea t No - 9)
9	41963 /2024	06.05. 2024	CONTC - 3875/ 2023	RANJIT SAMAL	C.O .	COURT NO. 11	Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 1)
1 0	41964 /2024	06.05. 2024	FAO- 491/2 014	D BISWAL	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-09	MISC. APPEA L SEC.	(S ea t No - 8)
1 1	41965 /2024	06.05. 2024	CONTC - 2765/ 2024	S K RATH	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-02		(S ea t No - 8)
1 2	41966 /2024	06.05. 2024	CONTC - 3188/ 2024	S K RATH	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-02	CONTE MPT	(S ea t No - 1)
1 3	41967 /2024	06.05. 2024	CONTC - 3311/ 2024	RANJIT SAMAL	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-02		(S ea t No - 1)
1 4	41968 /2024	06.05. 2024	CONTC - 3302/ 2024	B R SENAPATI	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-02	CONTE MPT	(S ea t No - 9)
1 5	41969 /2024	06.05. 2024	CONTC - 3297/ 2024	B K SWAIN	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-02	CONTE MPT	(S ea t No

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1 6	41970 /2024	06.05. 2024	CONTC - 5766/ 2023	SARAT DASH	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 6)
1 7	41971 /2024	06.05. 2024	WP (C) - 35563 /2020	DK MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-26	WRIT BRANC H-5	(S ea t No - 22 )
1 8	41972 /2024	06.05. 2024	WP (C) - 12200 /2021	DEBENDRA BEHERA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 9)
1 9	41973 /2024	06.05. 2024	WP (C) - 32454 /2021	T.SWAIN	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 17 )
2 0	41974 /2024	06.05. 2024	WP (C) - 10294 /2021	AMIYA KU.SWAIN	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 6)
2 1	41975 /2024	06.05. 2024	WP (C) - 32456 /2021	T.SWAIN	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 17 )
2 2	41976 /2024	06.05. 2024	WP (C) - 10197 /2021	DEBENDRA BEHERA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
2 3	41977 /2024	06.05. 2024	WP (C) - 32458 /2021	T.SWAIN	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 17

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2 4	41978 /2024	06.05. 2024	BLAPL - 3495/ 2024	G SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02	BAIL- 2	(S ea t No - 11 )
2 5	41979 /2024	06.05. 2024	WP (C) - 32461 /2021	T.SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 17 )
2 6	41980 /2024	06.05. 2024	WP (C) - 10192 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
2 7	41981 /2024	06.05. 2024	WP (C) - 9737/ 2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 38 )
2 8	41982 /2024	06.05. 2024	BLAPL - 3161/ 2024	S SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(S ea t No - 38 )
2 9	41983 /2024	06.05. 2024	WP (C) - 32463 /2021	T.SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 17 )
3 0	41984 /2024	06.05. 2024	WP (C) - 4942/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Judgement Dtd. 2024-04- 26	WRIT BRANC H-2	(S ea t No - 45 )
3 1	41985 /2024	06.05. 2024	ABLAP L- 2758/ 2024	S BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(S ea t No

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3 2	41986 /2024	06.05. 2024	WP (C) - 41703 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 18 )
3 3	41987 /2024	06.05. 2024	ABLAP L- 4031/ 2024	AP SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(S ea t No - 18 )
3 4	41988 /2024	06.05. 2024	WP (C) - 4940/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
3 5	41989 /2024	06.05. 2024	WP (C) - 34165 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 45 )
3 6	41990 /2024	06.05. 2024	ABLAP L- 3853/ 2024	S BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(S ea t No - 45 )
3 7	41991 /2024	06.05. 2024	WP (C) - 4939/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
3 8	41992 /2024	06.05. 2024	WP (C) - 35081 /2020	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 15 )
3	41993	06.05.	WP (C)	D.BEHERA	C.O	COURT	Order Dtd. 2024-04-26	WRIT	(S

9	/2024	2024	- 13938 /2021		.	NO. 2 OLD		BRANC H-2	ea t No - 6)
4 0	41994 /2024	06.05. 2024	ABLAP L- 3816/ 2024	AK NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02	BAIL- 2	(S ea t No - 11 )
4 1	41995 /2024	06.05. 2024	WP (C) - 31815 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 6)
4 2	41996 /2024	06.05. 2024	WP (C) - 4937/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
4 3	41997 /2024	06.05. 2024	ABLAP L- 3787/ 2024	RK BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02	BAIL- 1	(S ea t No - 2)
4 4	41998 /2024	06.05. 2024	WP (C) - 13209 /2021	D.BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 15 )
4 5	41999 /2024	06.05. 2024	WP (C) - 4935/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
4 6	42000 /2024	06.05. 2024	WP (C) - 24130 /2021	D BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 27 )
4	42002	06.05.	WP (C)	D. BEHERA	C.O	COURT	Order Dtd. 2024-04-26	WRIT	(S

7	/2024	2024	- 4934/ 2021		.	NO. 2 OLD		BRANC H-2	ea t No - 45 )
4 8	42003 /2024	06.05. 2024	WP (C) - 14646 /2021	D.BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 7)
4 9	42004 /2024	06.05. 2024	WP (C) - 13206 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 15 )
5 0	42006 /2024	06.05. 2024	WP (C) - 4932/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
5 1	42007 /2024	06.05. 2024	WP (C) - 27391 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-5	(S ea t No - 32 )
5 2	42008 /2024	06.05. 2024	WP (C) - 11917 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-8	(S ea t No - 39 )
5 3	42009 /2024	06.05. 2024	WP (C) - 4928/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
5 4	42011 /2024	06.05. 2024	WP (C) - 27020 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 30

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55	42012/2024	06.05.2024	WP (C) - 12559/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-7	(Seat No - 48)
56	42013/2024	06.05.2024	WP (C) - 4805/2021	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No - 1)
57	42015/2024	06.05.2024	WP (C) - 25088/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No - 21)
58	42016/2024	06.05.2024	WP (C) - 4804/2021	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No - 1)
59	42017/2024	06.05.2024	WP (C) - 6276/2021	B K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No - 6)
60	42018/2024	06.05.2024	WP (C) - 24134/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No - 27)
61	42019/2024	06.05.2024	WP (C) - 33536/2021	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No - 22)
62	42020/2024	06.05.2024	WP (C) - 10420/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No - 19)



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6 3	42022 /2024	06.05. 2024	WP (C) - 31345 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 38 )
6 4	42023 /2024	06.05. 2024	WP (C) - 32621 /2021	A. K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 35 )
6 5	42024 /2024	06.05. 2024	WP (C) - 10297 /2021	AMIYA KU.SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 6)
6 6	42026 /2024	06.05. 2024	WP (C) - 31947 /2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-3	(S ea t No - 11 )
6 7	42027 /2024	06.05. 2024	WP (C) - 29551 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 24 )
6 8	42028 /2024	06.05. 2024	WP (C) - 4946/ 2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
6 9	42029 /2024	06.05. 2024	WP (C) - 36106 /2020	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-3	(S ea t No - 28 )
7 0	42030 /2024	06.05. 2024	WP (C) - 31888 /2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No

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7 1	42031 /2024	06.05. 2024	WP (C) - 4943/ 2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
7 2	42032 /2024	06.05. 2024	WP (C) - 29090 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
7 3	42033 /2024	06.05. 2024	WP (C) - 4951/ 2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
7 4	42034 /2024	06.05. 2024	WP (C) - 36180 /2020	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-3	(S ea t No - 28 )
7 5	42035 /2024	06.05. 2024	WP (C) - 8702/ 2021	A. K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
7 6	42036 /2024	06.05. 2024	WP (C) - 28628 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 6)
7 7	42037 /2024	06.05. 2024	WP (C) - 37242 /2020	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
7 8	42038 /2024	06.05. 2024	WP (C) - 4927/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45

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79	42039/2024	06.05.2024	WP (C) - 4949/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No - 45)
80	42040/2024	06.05.2024	WP (C) - 10421/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No - 19)
81	42041/2024	06.05.2024	WP (C) - 34177/2020	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No - 38)
82	42042/2024	06.05.2024	WP (C) - 4920/2021	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No - 45)
83	42043/2024	06.05.2024	WP (C) - 4947/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No - 45)
84	42044/2024	06.05.2024	WP (C) - 34987/2020	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-6	(Seat No - 25)
85	42045/2024	06.05.2024	WP (C) - 4830/2021	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No - 1)
86	42046/2024	06.05.2024	WP (C) - 11916/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-8	(Seat No

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8 7	42047 /2024	06.05. 2024	WP (C) - 6129/ 2021	BIKRAM SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
8 8	42048 /2024	06.05. 2024	WP (C) - 36105 /2020	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-3	(S ea t No - 28 )
8 9	42049 /2024	06.05. 2024	WP (C) - 4826/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
9 0	42050 /2024	06.05. 2024	CONTC - 3307/ 2024	ADIKANDA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(S ea t No - 1)
9 1	42051 /2024	06.05. 2024	WP (C) - 10588 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 35 )
9 2	42052 /2024	06.05. 2024	WP (C) - 4952/ 2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45 )
9 3	42053 /2024	06.05. 2024	WP (C) - 34175 /2020	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 38 )
9 4	42054 /2024	06.05. 2024	WP (C) - 4822/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No

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9 5	42055 /2024	06.05. 2024	WP (C) - 9733/ 2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 38 )
9 6	42056 /2024	06.05. 2024	WP (C) - 28083 /2020	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 18 )
9 7	42057 /2024	06.05. 2024	WP (C) - 10422 /2024	NC SINHA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
9 8	42058 /2024	06.05. 2024	WP (C) - 10507 /2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 35 )
9 9	42059 /2024	06.05. 2024	WP (C) - 9193/ 2021	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-5	(S ea t No - 47 )
1 0 0	42060 /2024	06.05. 2024	WP (C) - 4820/ 2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
1 0 1	42061 /2024	06.05. 2024	WP (C) - 28085 /2020	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 18 )
1 0 2	42062 /2024	06.05. 2024	WP (C) - 11918	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-8	(S ea t

			/2021						No - 39)
103	42063 /2024	06.05. 2024	WP (C) - 4816/2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH H-1	(Seat No - 1)
104	42064 /2024	06.05. 2024	WP (C) - 28081/2020	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH H-7	(Seat No - 18)
105	42065 /2024	06.05. 2024	WP (C) - 10546/2024	S K BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	WRIT BRANCH H (DIVISION BENCH -2)	(Seat No - 115)
106	42066 /2024	06.05. 2024	WP (C) - 10422/2024	D SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	WRIT BRANCH H (DIVISION BENCH -2)	(Seat No - 114)
107	42068 /2024	06.05. 2024	WP (C) - 4813/2021	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH H-1	(Seat No - 1)
108	42069 /2024	06.05. 2024	WP (C) - 10546/2024	JANMAJAYA PARIDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	WRIT BRANCH H (DIVISION BENCH -2)	(Seat No - 115)
109	42070 /2024	06.05. 2024	WP (C) - 33957/2020	T. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH H-2	(Seat No - 7)
110	42072 /2024	06.05. 2024	WA-330/2018	RC MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT APPEAL	(Seat)

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1 1 1	42073 /2024	06.05. 2024	WP (C) - 33921 /2020	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 7)
1 1 2	42074 /2024	06.05. 2024	WP (C) - 4809/ 2021	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
1 1 3	42075 /2024	06.05. 2024	WP (C) - 37250 /2020	A.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
1 1 4	42077 /2024	06.05. 2024	WA- 330/2 018	RC ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT APPEA L	(S ea t No - 6)
1 1 5	42078 /2024	06.05. 2024	WP (C) - 4807/ 2021	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
1 1 6	42080 /2024	06.05. 2024	WP (C) - 12350 /2014	KAMALAKAN TA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
1 1 7	42081 /2024	06.05. 2024	WP (C) - 33220 /2020	A.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 6)
1 1 8	42084 /2024	06.05. 2024	WP (C) - 33224 /2020	A.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 6)
1	42085	06.05.	WP (C)	A.K.	C.O.	COURT	Order Dtd. 2024-04-26	WRIT	(S

1 9	/2024	2024	- 33005 /2020	SWAIN	.	NO. 2 OLD		BRANC H-7	ea t No - 44 )
1 2 0	42087 /2024	06.05. 2024	WP (C) - 6334/ 2020	A.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 24 )
1 2 1	42089 /2024	06.05. 2024	WP (C) - 13702 /2020	A.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-8	(S ea t No - 41 )
1 2 2	42090 /2024	06.05. 2024	WP (C) - 1795/ 2020	A.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
1 2 3	42091 /2024	06.05. 2024	WP (C) - 2901/ 2020	A.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 18 )
1 2 4	42092 /2024	06.05. 2024	WP (C) - 1379/ 2020	A.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-5	(S ea t No - 21 )
1 2 5	42093 /2024	06.05. 2024	WP (C) - 18192 /2019	D. BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 31 )
1 2 6	42094 /2024	06.05. 2024	WP (C) - 24108 /2019	A.K. PARIDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 15



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1 2 7	42095 /2024	06.05. 2024	WP (C) - 25512 /2019	A.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 16 )
1 2 8	42096 /2024	06.05. 2024	WP (C) - 29014 /2019	A.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 16 )
1 2 9	42097 /2024	06.05. 2024	WP (C) - 35802 /2023	S.K.SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-4	(S ea t No - 37 )
1 3 0	42099 /2024	06.05. 2024	WP (C) - 3054/ 2013	R.K.BEHER	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 31 )
1 3 1	42100 /2024	06.05. 2024	WP (C) - 3054/ 2013	S.K.SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 31 )
1 3 2	42101 /2024	06.05. 2024	WP (C) - 16434 /2019	K.C.SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANC H-4	(S ea t No - 19 )
1 3 3	42102 /2024	06.05. 2024	WP (C) - 35912 /2020	M.K.SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	WRIT BRANC H-1	(S ea t No - 1)
1 3 4	42103 /2024	06.05. 2024	BLAPL - 177/2 024	SAMIR BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02	BAIL- 2	(S ea t No

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1 3 5	42104 /2024	06.05. 2024	WP (C) - 24905 /2019	R C ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S ea t No - 18 )
1 3 6	42105 /2024	06.05. 2024	WP (C) - 10804 /2024	S K RATH	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S ea t No - 48 )
1 3 7	42106 /2024	06.05. 2024	ABLAP L- 2563/ 2024	R K ROUT	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	BAIL- 1	(S ea t No - 6)
1 3 8	42107 /2024	06.05. 2024	WP (C) - 15687 /2018	S.K.SAMAN TA	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 14 )
1 3 9	42110 /2024	06.05. 2024	CONTC - 2759/ 2024	M M NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 14 )
1 4 0	42111 /2024	06.05. 2024	CRLA- 843/2 022	B K PANDA	C.O .	COURT NO. 5	Order Dtd. 2024-05-03	CRIMI NAL APPEA L	(S ea t No - 7)
1 4 1	42112 /2024	06.05. 2024	ABLAP L- 12204 /2015	J.PRADHAN	C.O .	COURT NO. 7	Order Dtd. 2017-11-10		(S ea t No - 7)
1 4 2	42113 /2024	06.05. 2024	CRLA- 670/2 023	BIJAYALAX MI TRIPATHY	C.O .	COURT NO. 5	Order Dtd. 2024-05-03	CRIMI NAL APPEA L	(S ea t No -

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1 4 3	42114 /2024	06.05. 2024	ABLAP L- 7533/ 2020	BALARAM SINGH	C.O .	COURT NO. 7	Order Dtd. 2022-04-05	BAIL- 2	(S ea t No - 12 )
1 4 4	42116 /2024	06.05. 2024	ABLAP L- 3399/ 2024	GANESH SAHOO	C.O .	COURT NO. 7	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 12 )
1 4 5	42117 /2024	06.05. 2024	ABLAP L- 4153/ 2024	BALARAM SINGH	C.O .	COURT NO. 7	Order Dtd. 2024-05-03		(S ea t No - 12 )
1 4 6	42118 /2024	06.05. 2024	ABLAP L- 4161/ 2024	MADAN MOHAN DAS	C.O .	COURT NO. 7	Order Dtd. 2024-05-03		(S ea t No - 12 )
1 4 7	42119 /2024	06.05. 2024	ABLAP L- 4173/ 2024	GANESH SAHOO	C.O .	COURT NO. 7	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 8 )
1 4 8	42120 /2024	06.05. 2024	ABLAP L- 3029/ 2024	BALARAM SINGH	C.O .	COURT NO. 2	Order Dtd. 2024-04-29	BAIL- 1	(S ea t No - 5 )
1 4 9	42123 /2024	06.05. 2024	WP (C) - 11175 /2024	D.K.SAHOO	C.O .	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANC H-2	(S ea t No - 7 )
1 5 0	42124 /2024	06.05. 2024	ABLAP L- 3919/ 2024	GR PATRA	C.O .	COURT NO. 16	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 10 )

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151	42126/2024	06.05.2024	BLAPL-11748/2022	B.S.SWAIN	C.O.	COURT NO. 16	Order Dtd. 5000-01-01	BAIL-1	(Seat No - 5)
152	42127/2024	06.05.2024	ABLAP L-4186/2024	S BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-05-03		(Seat No - 5)
153	42128/2024	06.05.2024	ABLAP L-4183/2024	B BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-05-03	BAIL-2	(Seat No - 10)
154	42129/2024	06.05.2024	ABLAP L-4180/2024	M DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 10)
155	42130/2024	06.05.2024	WP (C) - 8286/2016	S.C.DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
156	42131/2024	06.05.2024	ABLAP L-4178/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 115)
157	42132/2024	06.05.2024	ABLAP L-4172/2024	MC MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 115)
158	42133/2024	06.05.2024	MATA-33/2024	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	FIRST APPEAL	(Seat No - )

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1 5 9	42134 /2024	06.05. 2024	ABLAP L- 4172/ 2024	HK TRIPATHY	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 5)
1 6 0	42135 /2024	06.05. 2024	ABLAP L- 3719/ 2024	CHHABI RANA	C.O .	COURT NO. 2	Order Dtd. 2024-05-02	BAIL- 1	(S ea t No - 4)
1 6 1	42136 /2024	06.05. 2024	ABLAP L- 4171/ 2024	DK DAS	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)
1 6 2	42137 /2024	06.05. 2024	ABLAP L- 4168/ 2024	S BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 3)
1 6 3	42138 /2024	06.05. 2024	CMAPL - 622/2 023	B.K.PADHI	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	M.J.C .	(S ea t No - 3)
1 6 4	42140 /2024	06.05. 2024	ABLAP L- 4162/ 2024	HK MALLICK	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 3)
1 6 5	42141 /2024	06.05. 2024	ABLAP L- 2916/ 2024	NIRANJAN SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-04-05		(S ea t No - 3)
1 6 6	42142 /2024	06.05. 2024	LAA- 60/20 19	M.K.PANDA	C.O .	COURT NO. 2	Order Dtd. 2024-05-02	FIRST APPEA L	(S ea t No - 5)
1 6 7	42143 /2024	06.05. 2024	ABLAP L- 3762/ 2024	NIRANJAN ROUT	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No

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168	42144/2024	06.05.2024	ABLAP L-4151/2024	P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 5)
169	42146/2024	06.05.2024	ABLAP L-4149/2024	P SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 5)
170	42147/2024	06.05.2024	ABLAP L-4147/2024	AJAYA KUMAR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	BAIL-2	(Seat No - 10)
171	42148/2024	06.05.2024	LAA-73/2019	B.K.PADHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	FIRST APPEAL	(Seat No - 5)
172	42149/2024	06.05.2024	LAA-73/2019	M.K.PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	FIRST APPEAL	(Seat No - 5)
173	42150/2024	06.05.2024	LAA-73/2019	M.K.PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	FIRST APPEAL	(Seat No - 5)
174	42152/2024	06.05.2024	ABLAP L-4146/2024	C MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	BAIL-2	(Seat No - 7)
175	42153/2024	06.05.2024	ABLAP L-4144/2024	D K NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 7)
177	42154/2024	06.05.2024	LAA-58/20	B.K.PADHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	FIRST APPEAL	(Seat No - 5)

6			19					L	t No - 5)
1 7 7	42155 /2024	06.05. 2024	ABLAP L- 4141/ 2024	ASHOK KU. RANA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 5)
1 7 8	42156 /2024	06.05. 2024	ABLAP L- 4140/ 2024	ASHOK KU. RANA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 5)
1 7 9	42157 /2024	06.05. 2024	LAA- 58/20 19	M.K.PANDA	C.O .	COURT NO. 2	Order Dtd. 5000-01-01	FIRST APPEA L	(S ea t No - 5)
1 8 0	42158 /2024	06.05. 2024	STREV - 294/2 008	S. SWAIN	C.O .	COURT NO. 3 OLD		CIVIL REVIS ION	(S ea t No - 3)
1 8 1	42159 /2024	06.05. 2024	CRLA- 311/2 024	H. SUNDARA	C.O .	COURT NO. 8	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 10 )
1 8 2	42160 /2024	06.05. 2024	LAA- 58/20 19	M.K.PANDA	C.O .	COURT NO. 8	Order Dtd. 2024-05-02	FIRST APPEA L	(S ea t No - 5)
1 8 3	42161 /2024	06.05. 2024	WP (C) - 1593/ 2016	S.K. RATH	C.O .	COURT NO. 8	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
1 8 4	42162 /2024	06.05. 2024	LAA- 60/20 19	M.K.PANDA	C.O .	COURT NO. 8	Order Dtd. 2024-05-02	FIRST APPEA L	(S ea t No - )

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1 8 5	42163 /2024	06.05. 2024	WP (C) - 1593/ 2016	DILLIP SAMAL	C.O .	COURT NO. 8	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
1 8 6	42165 /2024	06.05. 2024	LAA- 60/20 19	S. BEHERA	C.O .	COURT NO. 8	Order Dtd. 2024-05-02	FIRST APPEA L	(S ea t No - 5)
1 8 7	42166 /2024	06.05. 2024	WP (C) - 9388/ 2024	S. NAYAK	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
1 8 8	42168 /2024	06.05. 2024	WP (C) - 10949 /2024	JITENDRA KUMAR MISHRA (2)	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 8 9	42169 /2024	06.05. 2024	WP (C) - 11010 /2024	C. NAYAK	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
1 9 0	42170 /2024	06.05. 2024	WP (C) - 11036 /2024	D. SAMAL	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
1 9 1	42171 /2024	06.05. 2024	ABLAP L- 4138/ 2024	MN MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(S ea t No - 12 1)
1 9 2	42172 /2024	06.05. 2024	WP (C) - 10294 /2024	B. BEHERA	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	WRIT BRANC H-7	(S ea t No



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193	42173/2024	06.05.2024	WP (C) - 11052/2024	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 121)
194	42174/2024	06.05.2024	ABLAP L- 3843/2024	P SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-03		(Seat No - 121)
195	42175/2024	06.05.2024	CMP- 1452/2023	S. S. PATTANAIAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH H-3	(Seat No - 13)
196	42176/2024	06.05.2024	ABLAP L- 3665/2024	CR DAS	C.O.	COURT NO. 20	Order Dtd. 2024-05-03		(Seat No - 13)
197	42177/2024	06.05.2024	WP (C) - 19672/2016	M.R. MALLA	C.O.	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
198	42178/2024	06.05.2024	CMP- 250/2024	H. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH H-8	(Seat No - 39)
199	42179/2024	06.05.2024	ABLAP L- 3580/2024	DK NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-03	BAIL-2	(Seat No - 7)
200	42180/2024	06.05.2024	CMP- 250/2024	R. K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH H-8	(Seat No - 8)

									No - 39 )
2 0 1	42181 /2024	06.05. 2024	ABLAP L- 3175/ 2024	S SAMAL	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 5)
2 0 2	42182 /2024	06.05. 2024	WP (C) - 13282 /2020	G. ROUT	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
2 0 3	42183 /2024	06.05. 2024	CMP- 273/2 024	R. K. BARIK	C.O .	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 39 )
2 0 4	42184 /2024	06.05. 2024	WP (C) - 32140 /2020	K.R. JENA	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 0 5	42185 /2024	06.05. 2024	CMP- 273/2 024	H. K. PANDA	C.O .	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 39 )
2 0 6	42186 /2024	06.05. 2024	WP (C) - 38726 /2021	S.K. PARIDA	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 0 7	42187 /2024	06.05. 2024	WP (C) - 13651 /2022	J.P. KAR	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
2	42188	06.05.	CMP-	H. K.	C.O	COURT	Order Dtd. 2024-05-01	WRIT	(S

08	/2024	2024	271/2024	PANDA	.	NO. 20		BRANC H-8	eat No - 39 )
209	42189 /2024	06.05. 2024	BLAPL - 3426/2024	B. N. SHADHANGI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(S eat No - 39 )
210	42190 /2024	06.05. 2024	CMP- 271/2024	R. K. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S eat No - 39 )
211	42191 /2024	06.05. 2024	CONTC - 1973/2024	A.R. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(S eat No - 39 )
212	42192 /2024	06.05. 2024	CONTC - 2579/2024	G.D MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(S eat No - 39 )
213	42193 /2024	06.05. 2024	CMP- 270/2024	H. K. PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S eat No - 39 )
214	42194 /2024	06.05. 2024	ABLAP L- 2795/2024	RK BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	BAIL- 1	(S eat No - 1)
215	42195 /2024	06.05. 2024	CONTC - 1609/2024	T. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(S eat No - 1)

216	42196/2024	06.05.2024	CMP-270/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-8	(Seat No - 39)
217	42197/2024	06.05.2024	ABLAP L-2783/2024	B TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(Seat No - 39)
218	42198/2024	06.05.2024	CONTC - 3444/2024	S. SATPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(Seat No - 39)
219	42199/2024	06.05.2024	ABLAP L-2566/2024	SK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	BAIL-1	(Seat No - 6)
220	42200/2024	06.05.2024	CONTC - 3472/2024	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(Seat No - 6)
221	42201/2024	06.05.2024	ABLAP L-2555/2024	BN SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(Seat No - 6)
222	42202/2024	06.05.2024	ABLAP L-2258/2024	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 6)
223	42203/2024	06.05.2024	CONTC - 3304/2024	M.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	CONTE MPT	(Seat No - 3)
224	42204/2024	06.05.2024	ABLAP L-	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat

4			1115/ 2024						t No - 3)
2 2 5	42205 /2024	06.05. 2024	CMP- 275/2 024	H. K. PANDA	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 39 )
2 2 6	42207 /2024	06.05. 2024	CMP- 275/2 024	R. K. BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 39 )
2 2 7	42208 /2024	06.05. 2024	CONTC - 3310/ 2024	M/S. RANJIT SAMAL	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 39 )
2 2 8	42209 /2024	06.05. 2024	CMP- 371/2 024	A. K. SWAIN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	WRIT BRANC H-1	(S ea t No - 30 )
2 2 9	42210 /2024	06.05. 2024	CMP- 372/2 024	S. K. DASMOHAPA TRA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	WRIT BRANC H-1	(S ea t No - 30 )
2 3 0	42211 /2024	06.05. 2024	CONTC - 3320/ 2024	M.R. SAHOO	C.O .	COURT NO. 2			(S ea t No - 30 )
2 3 1	42212 /2024	06.05. 2024	CONTC - 3323/ 2024	S.R. PANI	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 30 )

2 3 2	42213 /2024	06.05. 2024	CMP- 386/2 024	A. MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	WRIT BRANC H-1	(S ea t No - 30 )
2 3 3	42214 /2024	06.05. 2024	CONTC - 3340/ 2024	T. SWAIN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 30 )
2 3 4	42215 /2024	06.05. 2024	CMP- 353/2 024	P. BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 30 )
2 3 5	42216 /2024	06.05. 2024	CONTC - 3560/ 2024	M/S.BADRI NARAYAN PANDA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 30 )
2 3 6	42217 /2024	06.05. 2024	CMP- 287/2 024	R. K. BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 39 )
2 3 7	42218 /2024	06.05. 2024	CONTC - 3577/ 2024	L.D. SAHU	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 39 )
2 3 8	42219 /2024	06.05. 2024	CMP- 287/2 024	H. K. PANDA	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 39 )
2 3 9	42220 /2024	06.05. 2024	CONTC - 3562/ 2024	M/S.BADRI NARAYAN PANDA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No )

									- 39 )
2 4 0	42221 /2024	06.05. 2024	CMP- 729/2 018	J. P. KAR	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 1)
2 4 1	42222 /2024	06.05. 2024	CONTC - 3341/ 2024	T. SWAIN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 1)
2 4 2	42223 /2024	06.05. 2024	CMP- 62/20 19	N. C. SINHA	C.O .	COURT NO. 1	Order Dtd. 2024-07-03	WRIT BRANC H-1	(S ea t No - 31 )
2 4 3	42224 /2024	06.05. 2024	CONTC - 3342/ 2024	T. SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 31 )
2 4 4	42225 /2024	06.05. 2024	CONTC - 3373/ 2024	N.K. ROUT	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 31 )
2 4 5	42226 /2024	06.05. 2024	CMP- 393/2 024	A. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	WRIT BRANC H-1	(S ea t No - 30 )
2 4 6	42227 /2024	06.05. 2024	CONTC - 3301/ 2024	R.K. SAHU	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 9)
2 4 7	42228 /2024	06.05. 2024	WP (C) - 10200 /2024	P. K. MISHRA	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	WRIT BRANC H-6	(S ea t No

									- 36 )
2 4 8	42229 /2024	06.05. 2024	CONTC - 3652/ 2024	N. ROUT	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 36 )
2 4 9	42230 /2024	06.05. 2024	WP (C) - 42668 /2023	S. C. ACHARYA	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-7	(S ea t No - 18 )
2 5 0	42231 /2024	06.05. 2024	CONTC - 3651/ 2024	N. ROUT	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 18 )
2 5 1	42232 /2024	06.05. 2024	WP (C) - 42668 /2023	C. R. DAS	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-7	(S ea t No - 18 )
2 5 2	42233 /2024	06.05. 2024	CONTC - 2278/ 2024	B. SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 18 )
2 5 3	42234 /2024	06.05. 2024	WP (C) - 42668 /2023	M. K. RATH	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-7	(S ea t No - 18 )
2 5 4	42235 /2024	06.05. 2024	CONTC - 2259/ 2024	B. SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 18 )
2	42236	06.05.	CONTC	B. SAMAL	C.O	COURT	Order Dtd. 2024-05-03		(S



55	/2024	2024	- 3518/ 2024		.	NO. 1			ea t No - 18 )
256	42237 /2024	06.05. 2024	WP (C) - 10878 /2024	S.K.RATH	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	WRIT BRANC H-7	(S ea t No - 48 )
257	42238 /2024	06.05. 2024	WP (C) - 9780/ 2024	B.M. SARANGI	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-2	(S ea t No - 34 )
258	42239 /2024	06.05. 2024	WP (C) - 9784/ 2024	B.M. SARANGI	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-2	(S ea t No - 34 )
259	42240 /2024	06.05. 2024	WP (C) - 23153 /2023	L. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-8	(S ea t No - 56 )
260	42241 /2024	06.05. 2024	WP (C) - 10920 /2024	S. M. SINGH	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	WRIT BRANC H-8	(S ea t No - 40 )
261	42242 /2024	06.05. 2024	WP (C) - 10750 /2024	Y. DAS	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
262	42243 /2024	06.05. 2024	BLAPL - 749/2 024	S P NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - )

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263	42244/2024	06.05.2024	WP(C) - 10918/2024	S. M. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	WRIT BRANCH-8	(Seat No - 40)
264	42245/2024	06.05.2024	WP(C) - 10750/2024	K.P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No - 26)
265	42246/2024	06.05.2024	BLAPL - 4152/2024	B B ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 26)
266	42247/2024	06.05.2024	CONTC - 1230/2024	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 26)
267	42248/2024	06.05.2024	BLAPL - 4130/2024	S HUSSAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	BAIL-1	(Seat No - 2)
268	42249/2024	06.05.2024	WP(C) - 23155/2023	L. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-8	(Seat No - 56)
269	42250/2024	06.05.2024	BLAPL - 4127/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 56)
270	42251/2024	06.05.2024	BLAPL - 4099/	S. C. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat

			2024						No - 56)
271	42252/2024	06.05.2024	BLAPL - 4116/2024	GANESH SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 56)
272	42253/2024	06.05.2024	WP (C) - 10567/2024	B.K. PARDHI	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Seat No - 12)
273	42254/2024	06.05.2024	WP (C) - 10567/2024	S.K. PARIDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Seat No - 12)
274	42255/2024	06.05.2024	CONTC - 3243/2024	S.K.NATH	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	CONTE MPT	(Seat No - 1)
275	42256/2024	06.05.2024	CONTC - 7796/2023	T. SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	CONTE MPT	(Seat No - 1)
276	42257/2024	06.05.2024	CONTC - 3088/2024	B.K. PARDHI	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 1)
277	42258/2024	06.05.2024	CONTC - 2202/2024	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 1)
278	42259/2024	06.05.2024	CONTC - 2762/2024	P.K.BARIK	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No

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2 7 9	42260 /2024	06.05. 2024	CONTC - 3263/ 2024	DILLIP SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 1)
2 8 0	42261 /2024	06.05. 2024	CONTC - 3293/ 2024	G.C. JENA	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 1)
2 8 1	42262 /2024	06.05. 2024	CONTC - 2729/ 2024	M/S. MRUTYUNJA Y PAGAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 1)
2 8 2	42263 /2024	06.05. 2024	CONTC - 2757/ 2024	P. BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 1)
2 8 3	42264 /2024	06.05. 2024	CONTC - 2900/ 2024	M/S.ANIMA KUMARI DEI	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 1)
2 8 4	42265 /2024	06.05. 2024	CONTC - 6493/ 2022	M.R.SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 7)
2 8 5	42266 /2024	06.05. 2024	CONTC - 3094/ 2024	J.R. KAR	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 3)
2 8 6	42267 /2024	06.05. 2024	BLAPL - 1293/ 2024	B SINGH	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	BAIL- 2	(S ea t No - 10 )
2 8 8	42268 /2024	06.05. 2024	CONTC -	P. BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea

7			3179/ 2024						t No - 10 )
2 8 8	42269 /2024	06.05. 2024	BLAPL - 4162/ 2024	A K MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 10 )
2 8 9	42270 /2024	06.05. 2024	CONTC - 3235/ 2024	K.K. NATH	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 10 )
2 9 0	42271 /2024	06.05. 2024	CONTC - 3236/ 2024	R.K. MALLICK	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 10 )
2 9 1	42272 /2024	06.05. 2024	BLAPL - 4158/ 2024	B P TANGA	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 1)
2 9 2	42273 /2024	06.05. 2024	BLAPL - 4157/ 2024	JYOTI PRAKASH KAR	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 2)
2 9 3	42274 /2024	06.05. 2024	CONTC - 3247/ 2024	M.R. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 2)
2 9 4	42275 /2024	06.05. 2024	CONTC - 3248/ 2024	M.R. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 1)
2 9 5	42276 /2024	06.05. 2024	BLAPL - 4154/ 2024	B P TANGA	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t

			2024						No - 1)
296	42277/2024	06.05.2024	CONTC - 3249/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 1)
297	42278/2024	06.05.2024	BLAPL - 4148/2024	NIHAR RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 1)
298	42279/2024	06.05.2024	CONTC - 3258/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 1)
299	42280/2024	06.05.2024	BLAPL - 4137/2024	H K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 1)
300	42281/2024	06.05.2024	CONTC - 3259/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 1)
301	42282/2024	06.05.2024	WP (C) - 42/2015	LAXMIDHAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
302	42283/2024	06.05.2024	BLAPL - 4110/2024	HEMANTA KUMAR TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 107)
303	42284/2024	06.05.2024	BLAPL - 4104/2024	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 107)

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304	42285/2024	06.05.2024	BLAPL - 4095/2024	B MISHRA	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 107)
305	42286/2024	06.05.2024	BLAPL - 4094/2024	ASHOK KU. RANA	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 107)
306	42287/2024	06.05.2024	BLAPL - 745/2024	M D BISWAL	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(Seat No - 107)
307	42288/2024	06.05.2024	WP(C) - 25279/2022	C.R. KAR	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)
308	42289/2024	06.05.2024	CMAPL - 93/2024	M.K. MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(Seat No - 120)
309	42290/2024	06.05.2024	BLAPL - 3356/2024	SK BISWAL;	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(Seat No - 120)
310	42291/2024	06.05.2024	BLAPL - 4112/2024	T.R. DAS	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(Seat No - 120)
311	42292/2024	06.05.2024	BLAPL - 3867/	S MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(Seat

			2024						No - 120)
312	42293 /2024	06.05. 2024	ABLAP L- 3347/ 2024	T.R. DAS	C.O .	COURT NO. 8	Order Dtd. 2024-05-02	BAIL-1	(S eat No - 4)
313	42294 /2024	06.05. 2024	BLAPL - 3300/ 2024	S CHOUDHURY	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	BAIL-2	(S eat No - 9)
314	42295 /2024	06.05. 2024	ABLAP L- 2096/ 2024	S MOHARANA	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(S eat No - 9)
315	42296 /2024	06.05. 2024	ABLAP L- 2196/ 2024	M NAYAK	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	BAIL-2	(S eat No - 9)
316	42297 /2024	06.05. 2024	ABLAP L- 2588/ 2024	SK LENKA	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(S eat No - 9)
317	42298 /2024	06.05. 2024	ABLAP L- 3657/ 2024	U PATI	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	BAIL-2	(S eat No - 8)
318	42303 /2024	06.05. 2024	ABLAP L- 3816/ 2024	PRASANT KUMAR BARIK	C.O .	COURT NO. 8	Order Dtd. 2024-05-02	BAIL-2	(S eat No - 11)
319	42304 /2024	06.05. 2024	BLAPL - 2954/ 2024	DILLIP SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-1	(S eat No - 4)



3 2 0	42305 /2024	06.05. 2024	BLAPL - 1724/ 2024	J. R. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(S ea t No - 4)
3 2 1	42306 /2024	06.05. 2024	ABLAP L- 2479/ 2024	K. C. SWAIN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)
3 2 2	42307 /2024	06.05. 2024	ABLAP L- 2481/ 2024	K. C. SWAIN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 2)
3 2 3	42308 /2024	06.05. 2024	ABLAP L- 2482/ 2024	K. C. SWAIN	C.O .	COURT NO. 2	Order Dtd. 2024-06-21		(S ea t No - 2)
3 2 4	42309 /2024	06.05. 2024	ABLAP L- 2528/ 2024	JADUNATH PRADHAN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 4)
3 2 5	42310 /2024	06.05. 2024	ABLAP L- 2521/ 2024	JADUNATH PRADHAN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)
3 2 6	42311 /2024	06.05. 2024	ABLAP L- 2513/ 2024	JADUNATH PRADHAN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)
3 2 7	42312 /2024	06.05. 2024	ABLAP L- 2597/ 2024	JADUNATH PRADHAN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)
3 2 8	42313 /2024	06.05. 2024	ABLAP L- 2726/ 2024	JADUNATH PRADHAN	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)

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3 2 9	42314 /2024	06.05. 2024	ABLAP L- 4184/ 2024	BIKASH CHANDRA PARIJA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)
3 3 0	42315 /2024	06.05. 2024	ABLAP L- 4182/ 2024	H. K. PATRA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)
3 3 1	42316 /2024	06.05. 2024	ABLAP L- 4158/ 2024	A. K. BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)
3 3 2	42317 /2024	06.05. 2024	ABLAP L- 4154/ 2024	SUVENDU BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 4)
3 3 3	42318 /2024	06.05. 2024	ABLAP L- 4139/ 2024	MANOJ KUMAR PANI	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 7)
3 3 4	42319 /2024	06.05. 2024	ABLAP L- 4136/ 2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 7)
3 3 5	42320 /2024	06.05. 2024	ABLAP L- 3596/ 2024	SARAT DASH	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 12 )
3 3 6	42321 /2024	06.05. 2024	ABLAP L- 3595/ 2024	J. KAMILA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 7)
3 3 7	42322 /2024	06.05. 2024	ABLAP L- 2904/ 2024	R. K. SARANGI	C.O .	COURT NO. 2	Order Dtd. 2024-04-05	BAIL- 1	(S ea t

			2024						No - 4)
338	42324 /2024	06.05. 2024	CONTC - 3302/ 2024	B. R. SENAPATI	C.O .	COURT NO. 2	Order Dtd. 2024-05-02	CONTE MPT	(S eat No - 9)
339	42325 /2024	06.05. 2024	WP (C) - 10618 /2024	A.DASH	C.O .	COURT NO. 2	Order Dtd. 2024-05-02	WRIT BRANC H-5	(S eat No - 21)
340	42326 /2024	06.05. 2024	WP (C) - 10458 /2024	B.K.PADHI	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	WRIT BRANC H-1	(S eat No - 2)
341	42327 /2024	06.05. 2024	WP (C) - 8108/ 2024	D.SAMAL	C.O .	COURT NO. 20	Order Dtd. 2024-08-02	WRIT BRANC H-8	(S eat No - 42)
342	42328 /2024	06.05. 2024	WP (C) - 6924/ 2024	S.R.PANI	C.O .	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S eat No - 14)
343	42329 /2024	06.05. 2024	BLAPL - 4040/ 2024	PARTHA SARATHI DAS	C.O .	COURT NO. 20	Order Dtd. 2024-05-02		(S eat No - 14)
344	42330 /2024	06.05. 2024	WP (C) - 10428 /2024	B.P.TUMGA	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANC H-1	(S eat No - 2)
345	42331 /2024	06.05. 2024	WP (C) - 6037/ 2024	S.C. MEKAP	C.O .	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANC H-7	(S eat No

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346	42332/2024	06.05.2024	BLAPL - 4068/2024	MADAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-03		(Seat No - 5)
347	42333/2024	06.05.2024	BLAPL - 4050/2024	PRADIPTA BEURA	C.O.	COURT NO. 23	Order Dtd. 2024-05-02		(Seat No - 5)
348	42334/2024	06.05.2024	ABLAP L- 4157/2024	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-03		(Seat No - 5)
349	42335/2024	06.05.2024	WP (C) - 10440/2024	B.P.TAMGA	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	WRIT BRANCH-1	(Seat No - 2)
350	42336/2024	06.05.2024	ARBA- 49/2018	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	M.J.C.	(Seat No - 1)
351	42337/2024	06.05.2024	BLAPL - 4079/2024	D R MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-03		(Seat No - 1)
352	42338/2024	06.05.2024	BLAPL - 4175/2024	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-03		(Seat No - 1)
353	42339/2024	06.05.2024	ARBA- 49/2018	Y. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	M.J.C.	(Seat No - 1)
354	42341/2024	06.05.2024	ABLAP L- 4200/	D SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	BAIL-2	(Seat

			2024						No - 10)
355	42342/2024	06.05.2024	BLAPL - 802/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-05-01		(Seat No - 10)
356	42343/2024	06.05.2024	ARBA-50/2018	Y. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	M.J.C.	(Seat No - 1)
357	42344/2024	06.05.2024	WP (C) - 8523/2024	T.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	WRIT BRANC H-5	(Seat No - 47)
358	42346/2024	06.05.2024	BLAPL - 4051/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-05-02		(Seat No - 47)
359	42347/2024	06.05.2024	ARBA-50/2018	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	M.J.C.	(Seat No - 1)
360	42351/2024	06.05.2024	WP (C) - 8104/2024	D.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-08-02	WRIT BRANC H-8	(Seat No - 42)
361	42353/2024	06.05.2024	WP (C) - 16829/2015	N.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-23	WRIT BRANC H-8	(Seat No - 43)
366	42355/2024	06.05.2024	CMP-348/2	K.N.SAHOO	C.O.	COURT NO.	Order Dtd. 2024-05-02	WRIT BRANC	(Seat

2			024			20		H-1	t No - 30 )
3 6 3	42357 /2024	06.05. 2024	CMP- 325/2 024	A.K.MOHAN TY	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANC H-1	(S ea t No - 30 )
3 6 4	42359 /2024	06.05. 2024	CMAPL - 13/20 24	R.K.BEHER A	C.O .	COURT NO. 20	Order Dtd. 2024-05-03		(S ea t No - 30 )
3 6 5	42360 /2024	06.05. 2024	BLAPL - 4083/ 2024	PK DAS	C.O .	COURT NO. 20	Order Dtd. 2024-05-03		(S ea t No - 30 )
3 6 6	42361 /2024	06.05. 2024	RPFAM - 267/2 023	R.K.BARIK	C.O .	COURT NO. 20	Order Dtd. 2024-08-27	FIRST APPEA L	(S ea t No - 5)
3 6 7	42363 /2024	06.05. 2024	BLAPL - 4086/ 2024	RK MALLICK	C.O .	COURT NO. 20	Order Dtd. 2024-05-03		(S ea t No - 5)
3 6 8	42365 /2024	06.05. 2024	BLAPL - 4111/ 2024	RK MALLICK	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 1)
3 6 9	42366 /2024	06.05. 2024	BLAPL - 4078/ 2024	RK MALLICK	C.O .	COURT NO. 20	Order Dtd. 2024-05-03		(S ea t No - 1)
3 7 0	42367 /2024	06.05. 2024	BLAPL - 5609/	S BEHERA	C.O .	COURT NO. 20	Order Dtd. 2024-04-15	BAIL- 2	(S ea t

			2023						No - 7)
371	42368 /2024	06.05.2024	BLAPL - 4172/2024	BK SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-05-03		(Seat No - 7)
372	42369 /2024	06.05.2024	BLAPL - 4072/2024	BB MALLICK	C.O .	COURT NO. 20	Order Dtd. 2024-05-03		(Seat No - 7)
373	42370 /2024	06.05.2024	CRLRE V- 103/2024	ANIL SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-03-12	CRIMINAL REVISION	(Seat No - 4)
374	42372 /2024	06.05.2024	BLAPL - 4067/2024	BR SENAPATI	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	BAIL-2	(Seat No - 12)
375	42374 /2024	06.05.2024	BLAPL - 3810/2024	KSHITISH	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	BAIL-1	(Seat No - 4)
376	42375 /2024	06.05.2024	BLAPL - 2725/2024	D SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 12)
377	42378 /2024	06.05.2024	ABLAP L- 3454/2023	M. K. PANI	C.O .	COURT NO. 2	Order Dtd. 2023-05-03	BAIL-2	(Seat No - 12)
378	42381 /2024	06.05.2024	BLAPL - 2203/2024	S R PANI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01		(Seat No -

									12)
379	42382/2024	06.05.2024	ABLAP L-4192/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(Seat No - 12)
380	42385/2024	06.05.2024	ABLAP L-4191/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(Seat No - 12)
381	42386/2024	06.05.2024	ABLAP L-4187/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	BAIL-1	(Seat No - 3)
382	42388/2024	06.05.2024	ABLAP L-4164/2024	C R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	BAIL-1	(Seat No - 3)
383	42389/2024	06.05.2024	ABLAP L-4163/2024	DILLIP KU SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	BAIL-1	(Seat No - 3)
384	42390/2024	06.05.2024	CRLMC - 656/2023	YASHBANTA DAS	C.O.	COURT NO. 10	Order Dtd. 2023-02-22	CRIMINAL MISC	(Seat No - 1)
385	42392/2024	06.05.2024	ABLAP L-4155/2024	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-03	BAIL-2	(Seat No - 12)
386	42394/2024	06.05.2024	ABLAP L-4148/2024	H S DEO	C.O.	COURT NO. 10	Order Dtd. 2024-05-03		(Seat No - 12)



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387	42396/2024	06.05.2024	ABLAP L-838/2024	B TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-05-03		(Seat No - 12)
388	42400/2024	06.05.2024	CRLMP - 637/2024	B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH-7	(Seat No - 44)
389	42401/2024	06.05.2024	CRLMP - 653/2024	A. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-05-03	WRIT BRANCH-7	(Seat No - 44)
390	42402/2024	06.05.2024	CRLMP - 655/2024	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-05-03	WRIT BRANCH-7	(Seat No - 44)
391	42404/2024	06.05.2024	CRLMP - 369/2024	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-06-21	WRIT BRANCH-2	(Seat No - 45)
392	42405/2024	06.05.2024	BLAPL - 4039/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-05-02		(Seat No - 45)
393	42409/2024	06.05.2024	BLAPL - 1060/2024	SP SAHO	C.O.	COURT NO. 17	Order Dtd. 2024-05-03		(Seat No - 45)
394	42414/2024	06.05.2024	BLAPL - 11724	R. K. ROUTRAY	C.O.	COURT NO. 17		BAIL-1	(Seat)

			/2023						No - 5)
395	42419/2024	06.05.2024	CRLRE V-169/2024	A K MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-05-03	CRIMINAL REVISION	(Seat No - 4)
396	42420/2024	06.05.2024	WP (C) - 23364/2019	J DEHURY	C.O .	COURT NO. 6	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No - 24)
397	42421/2024	06.05.2024	WP (C) - 18360/2020	SARAT KU. PRADHAN	C.O .	COURT NO. 6	Order Dtd. 2024-05-02	WRIT BRANCH-8	(Seat No - 42)
398	42422/2024	06.05.2024	WP (C) - 17152/2023	MANOJ KUMAR NAYAK	C.O .	COURT NO. 6	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Seat No - 13)
399	42423/2024	06.05.2024	WP (C) - 17152/2023	S C DAS	C.O .	COURT NO. 6	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Seat No - 13)
400	42424/2024	06.05.2024	FAO-337/2023	BISWAJIT MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-05-02	MISC. APPEAL SEC.	(Seat No - 9)
401	42425/2024	06.05.2024	FAO-270/2023	R.R.DAS	C.O .	COURT NO. 6	Order Dtd. 2024-05-03	MISC. APPEAL SEC.	(Seat No - 5)
402	42426/2024	06.05.2024	BLAPL - 307/2024	PRATAP SAHOO	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(Seat No

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4 0 3	42427 /2024	06.05. 2024	BLAPL - 4171/ 2024	SARAT KUMAR JENA	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(S ea t No - 5)
4 0 4	42428 /2024	06.05. 2024	BLAPL - 4129/ 2024	SARAT KUMAR JENA	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(S ea t No - 5)
4 0 5	42429 /2024	06.05. 2024	BLAPL - 4082/ 2024	PRATAP SAHOO	C.O .	COURT NO. 8	Order Dtd. 2024-05-03		(S ea t No - 5)
4 0 6	42430 /2024	06.05. 2024	BLAPL - 4180/ 2024	ASHOK KUMAR BEHERA	C.O .	COURT NO. 8	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 5)
4 0 7	42431 /2024	06.05. 2024	ABLAP L- 3978/ 2024	B DAS	C.O .	COURT NO. 8	Order Dtd. 2024-04-30	BAIL- 2	(S ea t No - 10 )
4 0 8	42432 /2024	06.05. 2024	WP (C) - 20122 /2014	ASHUTOSH MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
4 0 9	42437 /2024	06.05. 2024	CONTC - 3347/ 2024	SATYAJIT SAMAL	C.O .	COURT NO. 1	Order Dtd. 9999-12-31		(S ea t No - 26 )
4 1 0	42439 /2024	06.05. 2024	CONTC - 3351/ 2024	SATYAJIT SAMAL	C.O .	COURT NO. 1	Order Dtd. 9999-12-31		(S ea t No - 26 )

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4 1 1	42440 /2024	06.05. 2024	CONTC - 3343/ 2024	SATYAJIT SAMAL	C.O .	COURT NO. 1	Order Dtd. 9999-12-31		(S ea t No - 26 )
4 1 2	42442 /2024	06.05. 2024	CONTC - 9087/ 2023	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-28	CONTE MPT	(S ea t No - 5)
4 1 3	42443 /2024	06.05. 2024	CONTC - 9088/ 2023	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-28	CONTE MPT	(S ea t No - 5)
4 1 4	42445 /2024	06.05. 2024	CONTC - 9089/ 2023	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-28	CONTE MPT	(S ea t No - 5)
4 1 5	42446 /2024	06.05. 2024	BLAPL - 1779/ 2024	SAPAN KUMAR LENKA	C.O .	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 5)
4 1 6	42447 /2024	06.05. 2024	WP (C) - 7153/ 2024	D. BISWAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 23 )
4 1 7	42448 /2024	06.05. 2024	BLAPL - 4164/ 2024	BINDU SAGAR SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-05-03		(S ea t No - 23 )
4 1 8	42450 /2024	06.05. 2024	ABLAP L- 4195/ 2024	MANAS RANJAN SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 11 )

4 1 9	42451 /2024	06.05. 2024	ABLAP L- 4194/ 2024	SARAT DASH	C.O .	COURT NO. 2	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 2 0	42452 /2024	06.05. 2024	ABLAP L- 4193/ 2024	SARAT DASH	C.O .	COURT NO. 2	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 2 1	42454 /2024	06.05. 2024	ABLAP L- 4188/ 2024	SUVENDU BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-06-21		(S ea t No - 11 )
4 2 2	42455 /2024	06.05. 2024	ABLAP L- 726/2 024	S. CHOU DHURY	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 6)
4 2 3	42457 /2024	06.05. 2024	BLAPL - 4141/ 2024	JYOTI RANJAN NAYAK	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 8)
4 2 4	42458 /2024	06.05. 2024	BLAPL - 4134/ 2024	A. K. BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 11 )
4 2 5	42460 /2024	06.05. 2024	BLAPL - 4090/ 2024	MANOJ KUMAR PANI	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 11 )
4 2 6	42461 /2024	06.05. 2024	BLAPL - 4077/ 2024	P.K.BEHER A	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 11 )

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4 2 7	42463 /2024	06.05. 2024	BLAPL - 1927/ 2024	M. R. DAS	C.O .	COURT NO. 2	Order Dtd. 2024-05-02		(S ea t No - 11 )
4 2 8	42464 /2024	06.05. 2024	BLAPL - 4163/ 2024	DILLIP SAMAL	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 11 )
4 2 9	42466 /2024	06.05. 2024	BLAPL - 1061/ 2024	S. K. BHANJADEO	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 1)
4 3 0	42467 /2024	06.05. 2024	BLAPL - 256/2 024	J. KAMILA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 1)
4 3 1	42469 /2024	06.05. 2024	BLAPL - 4115/ 2024	JAGANNATH KAMILA	C.O .	COURT NO. 2	Order Dtd. 2024-05-03		(S ea t No - 1)
4 3 2	42471 /2024	06.05. 2024	CONTC - 2198/ 2024	S. SAMAL	C.O .	COURT NO. 23	Order Dtd. 2024-08-01		(S ea t No - 1)
4 3 3	42472 /2024	06.05. 2024	ABLAP L- 8679/ 2023	G.R. PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2023-09-13	BAIL- 1	(S ea t No - 3)
4 3 4	42474 /2024	06.05. 2024	BLAPL - 14015 /2023	J PRADHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-29	BAIL- 2	(S ea t No - 12 )
4	42475	06.05.	CRLMC	GANESH	C.O	COURT	Order Dtd. 2024-05-03	CRIMI	(S

35	/2024	2024	- 1477/ 2024	SAHOO	.	NO. 2 OLD		NAL MISC	ea t No - 3)
436	42476 /2024	06.05. 2024	CRLMC - 1509/ 2024	DILIP SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMI NAL MISC	(S ea t No - 2)
437	42477 /2024	06.05. 2024	CRLMC - 1475/ 2024	PRASANJIT BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMI NAL MISC	(S ea t No - 3)
438	42478 /2024	06.05. 2024	CRLMC - 1474/ 2024	BALARAM SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMI NAL MISC	(S ea t No - 3)
439	42479 /2024	06.05. 2024	CRLMC - 1467/ 2024	PRASANTA KU. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMI NAL MISC	(S ea t No - 3)
440	42480 /2024	06.05. 2024	CRLMC - 1458/ 2024	P K MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMI NAL MISC	(S ea t No - 3)
441	42481 /2024	06.05. 2024	BLAPL - 4059/ 2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02	BAIL- 2	(S ea t No - 9)
442	42482 /2024	06.05. 2024	BLAPL - 4063/ 2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(S ea t No - 9)
443	42483 /2024	06.05. 2024	BLAPL - 4192/ 2024	KHUSBU PANIGRAHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL- 1	(S ea t No - 4)

444	42001/2024	06.05.2024	BLAPL - 11748/2022	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-05-03	BAIL-1	(Seat No - 5)
445	42005/2024	06.05.2024	WP (C) - 35598/2022	SATRUGHNA DASH A	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
446	42010/2024	06.05.2024	ABLAP L- 7316/2021	SARBESWAR SAHOO	GENERAL		Order Dtd. 2022-07-20	BAIL-1	(Seat No - 5)
447	42021/2024	06.05.2024	BLAPL - 4127/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-05-03		(Seat No - 5)
448	42025/2024	06.05.2024	ABLAP L- 2663/2024	SATRUGHNA DASH (A)	GENERAL		Order Dtd. 2024-03-28		(Seat No - 5)
449	42083/2024	06.05.2024	ABLAP L- 12866/2020	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-05-03	BAIL-2	(Seat No - 9)
450	42098/2024	06.05.2024	WP (C) - 22910/2023	SUSHIL KUMAR MEHER	GENERAL		Affidavit	WRIT BRANCH-6	(Seat No - 36)
451	42108/2024	06.05.2024	WA- 2766/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-30	WRIT APPEAL	(Seat No - 1)
452	42109/2024	06.05.2024	WA- 485/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 1)



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4 5 3	42115 /2024	06.05. 2024	WP (C) - 7690/ 2024	NIROJ KUMAR MOHAPATRA	GEN ERA L		Order Dtd. 2024-05-06	WRIT BRANC H-2	(S ea t No - 8)
4 5 4	42121 /2024	06.05. 2024	WP (C) - 22910 /2023	SUSHIL KUMAR MEHER (IN PERSON)	GEN ERA L		Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 36 )
4 5 5	42122 /2024	06.05. 2024	TRP (C) )- 81/20 23	DEBASMITA NAYAK	GEN ERA L		Order Dtd. 2023-07-05	M.J.C .	(S ea t No - 6)
4 5 6	42139 /2024	06.05. 2024	BLAPL - 4167/ 2024	ASIT KUMAR OTTA	GEN ERA L		Order Dtd. 2024-05-03		(S ea t No - 6)
4 5 7	42145 /2024	06.05. 2024	WP (C) - 13077 /2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04-08	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
4 5 8	42151 /2024	06.05. 2024	WA- 1593/ 2022	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-12-08	WRIT APPEA L	(S ea t No - 3)
4 5 9	42164 /2024	06.05. 2024	BLAPL - 4160/ 2024	PREETAM MISHRA	GEN ERA L		Order Dtd. 2024-05-03		(S ea t No - 3)
4 6 0	42167 /2024	06.05. 2024	ABLAP L- 6857/ 2023	ASIT KUMAR OTTA	GEN ERA L		Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 12

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4 6 1	42206 /2024	06.05. 2024	OJC- 4921/ 1990	BISWAJIT MOHANTY	GEN ERA L		Order Dtd. 1995-12-21		(S ea t No - 12 )
4 6 2	42300 /2024	06.05. 2024	ABLAP L- 4273/ 2024	SK SAMIM	GEN ERA L		Order Dtd. 2024-05-06	BAIL- 1	(S ea t No - 5)
4 6 3	42301 /2024	06.05. 2024	WP (C) - 11230 /2020	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20 )
4 6 4	42302 /2024	06.05. 2024	WP (C) - 4173/ 2020	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04-19	WRIT BRANC H-6	(S ea t No - 26 )
4 6 5	42364 /2024	06.05. 2024	WP (C) - 10946 /2024	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-06	WRIT BRANC H-8	(S ea t No - 40 )
4 6 6	42373 /2024	06.05. 2024	WP (C) - 10964 /2024	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-06	WRIT BRANC H-8	(S ea t No - 40 )
4 6 7	42376 /2024	06.05. 2024	WP (C) - 10931 /2024	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-06	WRIT BRANC H-8	(S ea t No - 40 )
4 6 8	42377 /2024	06.05. 2024	CONTC - 8677/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-03	CONTE MPT	(S ea t No

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4 6 9	42380 /2024	06.05. 2024	CONTC - 8283/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 6)
4 7 0	42383 /2024	06.05. 2024	CONTC - 8678/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 1)
4 7 1	42387 /2024	06.05. 2024	CONTC - 9705/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 5000-01-01	CONTE MPT	(S ea t No - 3)
4 7 2	42391 /2024	06.05. 2024	CONTC - 7805/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 2)
4 7 3	42395 /2024	06.05. 2024	WP (C) - 5595/ 2021	STATE OF ODISHA	GEN ERA L		Order Dtd. 2022-12-01	WRIT BRANC H-8	(S ea t No - 40 )
4 7 4	42398 /2024	06.05. 2024	CONTC - 9708/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 3)
4 7 5	42403 /2024	06.05. 2024	CRLMP - 654/2 024	S. BEHERA	GEN ERA L		Order Dtd. 2024-05-03	WRIT BRANC H-7	(S ea t No - 44 )
4 7 6	42433 /2024	06.05. 2024	WP (C) - 10611 /2024	SUCHISMIT A SARANGI	GEN ERA L		Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21 )

477	42434/2024	06.05.2024	WP (C) - 2254/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-6	(Seat No - 16)
478	42435/2024	06.05.2024	CRLRE V- 192/2024	SYED IQBAL	GENERAL		Order Dtd. 5000-01-01	CRIMINAL REVISION	(Seat No - 4)
479	42436/2024	06.05.2024	WP (C) - 2570/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-5	(Seat No - 23)
480	42438/2024	06.05.2024	WP (C) - 1473/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-6	(Seat No - 24)
481	42441/2024	06.05.2024	WP (C) - 9338/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
482	42444/2024	06.05.2024	CONTC - 8588/2023	SUCHISMITA SRANGI	GENERAL		Order Dtd. 5000-01-01	CONTE MPT	(Seat No - 9)
483	42449/2024	06.05.2024	WP (C) - 7330/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-11	(Seat No - 62)
484	42453/2024	06.05.2024	WP (C) - 6882/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-2	(Seat No - 7)

4 8 5	42456 /2024	06.05. 2024	WP (C) - 9305/ 2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 5000-01-01	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
4 8 6	42459 /2024	06.05. 2024	CONTC - 7139/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 5000-01-01	CONTE MPT	(S ea t No - 4)
4 8 7	42462 /2024	06.05. 2024	CONTC - 7754/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 5000-01-01	CONTE MPT	(S ea t No - 1)
4 8 8	42465 /2024	06.05. 2024	CONTC - 8679/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 5000-01-01	CONTE MPT	(S ea t No - 1)
4 8 9	42468 /2024	06.05. 2024	WP (C) - 3769/ 2020	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 5000-01-01	WRIT BRANC H-2	(S ea t No - 9)
4 9 0	42470 /2024	06.05. 2024	CONTC - 8680/ 2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 5000-01-01	CONTE MPT	(S ea t No - 1)
4 9 1	42473 /2024	06.05. 2024	FA- 279/1 984	CHANDAN KUMAR NAYAK	GEN ERA L		Entire Brief		(S ea t No - 1)
4 9 2	42484 /2024	06.05. 2024	DSREF - 4/201 9	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-05-06	CRIMI NAL APPEA L	(S ea t No - 3)
4 9 3	42485 /2024	06.05. 2024	CRLMC - 3983/ 2023	BIDYADHAR PANDA	GEN ERA L		Order Dtd. 2023-11-30	CRIMI NAL MISC	(S ea t No

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494	41953/2024	06.05.2024	ABLAP L-3771/2021	R K MANGARAJ	GENERAL		Order Dtd. 2021-04-05Petition,Annexure,	BAIL-2	(Seat No-7)
495	41954/2024	06.05.2024	ARBP-75/2008	R K MANGARAJ	GENERAL		Order Dtd. 2015-09-03Petition,Annexure,Counter,	M.J.C.	(Seat No-1)
496	42014/2024	06.05.2024	SA-62/1987	P. K. BARIK	GENERAL		Order Dtd. 2023-12-01	SECOND APPEAL	(Seat No-7)
497	42067/2024	06.05.2024	WP(C) -20675/2021	D K NAIK	GENERAL		PetitionAnnexure,Misc.case,	WRIT BRANCH-7	(Seat No-15)
498	42071/2024	06.05.2024	WP(C) -42/2015	L MOHANTY	GENERAL		Order Dtd. 2024-04-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
499	42076/2024	06.05.2024	RPFAM -249/2022	M R BARIK	GENERAL		Order Dtd. 2024-03-28	FIRST APPEAL	(Seat No-7)
500	42079/2024	06.05.2024	BLAPL -3982/2024	G S DAS	GENERAL		Order Dtd. 2024-05-02	BAIL-2	(Seat No-8)
501	42082/2024	06.05.2024	ABLAP L-1824/2024	S SAHOO	GENERAL		Order Dtd. 2024-03-05		(Seat No-8)
5	42086	06.05.	CRLA-	R K BARIK	GEN		Deposition	CRIMI	(S

02	/2024	2024	1039/2023		ER L			NAL APPEA L	ea t No - 9)
503	42088/2024	06.05.2024	RVWPE T- 97/20 23	H K DAS	GEN ERA L		Order Dtd. 2024-01-10	CIVIL REVIS ION	(S ea t No - 1)
504	42125/2024	06.05.2024	WP (C) - 8149/ 2021	K DAS	GEN ERA L		Order Dtd. 2024-04-24	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
505	42299/2024	06.05.2024	BLAPL - 14705 /2023	R MOHAPATRA	GEN ERA L		Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 8)
506	42323/2024	06.05.2024	WP (C) - 886/2 024	S. PARIDA	GEN ERA L		Order Dtd. 2024-01-21	WRIT BRANC H-7	(S ea t No - 44 )
507	42340/2024	06.05.2024	WP (C) - 35645 /2021	S R DASH	GEN ERA L		Order Dtd. 2023-02- 24Petition,Annexure,Coun ter,Rejoinder,Entire Order,	WRIT BRANC H-4	(S ea t No - 17 )
508	42345/2024	06.05.2024	WP (C) - 19531 /2021	S R DAS	GEN ERA L		Order Dtd. 2021-07-13	WRIT BRANC H-1	(S ea t No - 30 )
509	42348/2024	06.05.2024	WP (C) - 8879/ 2024	S K BISWAL	GEN ERA L		Order Dtd. 2024-04-29	WRIT BRANC H-8	(S ea t No - 43 )
5	42349	06.05.	WP (C)	D K NAIK	GEN		Order Dtd. 2024-04-30	WRIT	(S

10	/2024	2024	- 10345 /2024		ERA L			BRANC H-8	ea t No - 39 )
511	42350 /2024	06.05. 2024	WP (C) - 42349 /2023	P K RATH	GEN ERA L		Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
512	42352 /2024	06.05. 2024	WP (C) - 35081 /2020	P K DASH	GEN ERA L		Order Dtd. 2024-02-08	WRIT BRANC H-7	(S ea t No - 15 )
513	42354 /2024	06.05. 2024	WA- 658/2 023	S R DAS	GEN ERA L		Order Dtd. 2023-11- 07Petition,Counter,Rejoi nder,Entire Order,	WRIT APPEA L	(S ea t No - 1)
514	42356 /2024	06.05. 2024	WP (C) - 11173 /2024	G ROUT	GEN ERA L		Order Dtd. 2024-05- 06Petition,Annexure,	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
515	42358 /2024	06.05. 2024	WP (C) - 1451/ 2021	M NAYAK	GEN ERA L		Order Dtd. 2021-01-15	WRIT BRANC H-7	(S ea t No - 15 )
516	42362 /2024	06.05. 2024	WP (C) - 25990 /2023	M NAYAK	GEN ERA L		Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
517	42371 /2024	06.05. 2024	WP (C) - 6812/ 2024	M K PANI	GEN ERA L		Order Dtd. 2024-03-21	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 12



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518	42379/2024	06.05.2024	WPC (OAC) - 547/2017	N C SINHA	GENERAL		Order Dtd. 2024-02-26	OA Branch	(Seat No - 1)
519	42384/2024	06.05.2024	WPC (OAC) - 2825/2012	Y DAS	GENERAL		Order Dtd. 2022-04-06	OA Branch	(Seat No - 1)
520	42393/2024	06.05.2024	CONTC - 895/2024	J RANI	GENERAL		Order Dtd. 2024-05-03		(Seat No - 1)
521	42397/2024	06.05.2024	CRLMP - 308/2024	J RANI	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-2	(Seat No - 45)
522	42399/2024	06.05.2024	CRLMC - 1590/2012	S CHOUDHURY	GENERAL		Order Dtd. 2022-08-05Petition,Annexure,	CRIMINAL MISC	(Seat No - 9)
523	42406/2024	06.05.2024	MATA- 46/2016	S BISWAL	GENERAL		Order Dtd. 2023-05-16	FIRST APPEAL	(Seat No - 5)
524	42407/2024	06.05.2024	CRLRE V- 126/2024	L PANDA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL REVISION	(Seat No - 4)
525	42408/2024	06.05.2024	CRLRE V- 127/2024	L PANDA	GENERAL		Order Dtd. 2024-05-01	CRIMINAL REVISION	(Seat No - 4)
526	42410/2024	06.05.2024	RSA- 133/2004	S C SUNDARA	GENERAL		Appealmemo	SECOND APPEAL	(Seat No - 4)

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527	42411 /2024	06.05. 2024	RSA- 440/2 016	M BARAL	GEN ERAL		Order Dtd. 2017-04-07	SECON D APPEAL	(S eat No - 5)
528	42412 /2024	06.05. 2024	WP (C) - 4486/ 2019	S BISWAL	GEN ERAL		Order Dtd. 2024-05-03	WRIT BRANCH (DIVISION BENCH -1)	(S eat No - 10 2)
529	42413 /2024	06.05. 2024	CMP- 1476/ 2023	D MOHANTY	GEN ERAL		Order Dtd. 2024-02-20	WRIT BRANCH-3	(S eat No - 13 )
530	42415 /2024	06.05. 2024	FA- 378/1 982	P K MISHRA	GEN ERAL		Order Dtd. 2007-10-30		(S eat No - 13 )
531	42416 /2024	06.05. 2024	WP (C) - 27796 /2023	PK MISHRA	GEN ERAL		Order Dtd. 2023-11-22	WRIT BRANCH-2	(S eat No - 45 )
532	42417 /2024	06.05. 2024	WP (C) - 27794 /2023	P K MISHRA	GEN ERAL		Order Dtd. 2023-11-22	WRIT BRANCH-2	(S eat No - 45 )
533	42418 /2024	06.05. 2024	WPC (O AC) - 410/2 002	P K MISHRA	GEN ERAL		Order Dtd. 2023-12-19	OA Branch	(S eat No - 1)

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